

Sl. No.	Name of State/UT	No. of Police Stations
18.	Mizoram	1
19.	Nagaland	0
20.	Orissa	6
21.	Punjab	4
22.	Rajasthan	12
23.	Sikkim	0
24.	Tamil Nadu	109
25.	Tripura	1
26.	Uttar Pradesh	11
27.	Uttaranchal	2
28.	West Bengal	0
29.	A & N Islands	1
30.	Chandigarh	0
31.	D & N Haveli	0
32.	Daman & Diu	0
33.	Delhi	0
34.	Lakshadweep	0
35.	Pondicherry	1
All India		213

Source: Data on Police Organistaion in India

Working Condition of Paramilitary Personnel

1369. SHRI M.A.M. RAMASWAMY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there has been marked increase in the cases of shooting of officers by personnel of paramilitary forces;

(b) if so, the details thereof;

(c) whether Central Government have conducted any study regarding the condition under which paramilitary personnel are working;

(d) if so, the details thereof and if not, the reasons therefor; and

[15 December, 2004]

RAJYA SABHA,

(e) the steps proposed to be taken by Central Government to improve the working condition of paramilitary personnel?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL) : (a) and (b) There have been 4 incidents in CRPF during 2004 (upto 30.11.2004) whereby 14 personnel were killed and 3 injured. Other Central Police Forces have not reported any such incident.

(c) and (d) BPR&D has been entrusted a study on stress management in the Central Police Forces.

(e) Necessary action will be taken on receipt of Study Report.

Killings by CRPF Jawan

1370. SHRI B.K. HARIPRASAD: Will the **Minister** of HOME AFFAIRS be pleased to state:

(a) whether Government have ordered any inquiry into the incident in which a CRPF jawan went berserk in Baramullah CRPF camp, killing 3 personnel and injuring himself fatally;

(b) whether stress and frustration due to undue pressure on duty hours forced him to take this extreme step;

(c) what steps Government had taken on the similar incident at Santacruz Airport in Mumbai where a CRPF sentry held passengers as hostages, for having been refused leave; and

(d) whether Government propose to humanize working conditions in paramilitary forces?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) Yes, Sir.

(b) The reasons for this incident will be known only after finalisation of the enquiry.

(c) Following the shooting incident at Mumbai Airport involving a constable of CISF a study was entrusted to Bureau of Police Research and Development (BPR&D) on "Stress Management".

(d) Constant efforts are made to improve the working/living conditions of the force personnel in consultation with the concerned State/organizations.